There is strong vigilance of industries located at Haridwar which is undertaken for ensuring strict compliance of the stipulated environmental norms and implementation of action plan for Zero Liquid Discharge and water conservation and strict action is taken against the defaulting industries.

## Closure of tanneries in Kanpur

- 960. PROF. M. V. RAJEEV GOWDA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) the total number of tanneries operating in the Kanpur region and the number of tanneries, which have been shut down by the Ministry in the Kanpur region;
- (b) the number of tanneries who are in compliance with Government effluent treatment and discharge standards;
- (c) the reasons for tanneries still operating in the region despite the harmful impact of their effluents on the river Ganga; and
  - (d) other relevant details?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): (a) 400 tanneries units are operating in Kanpur region. Out of these 400 tanneries, 386 were inspected in the Kanpur region during January-May, 2017 and 77 Gross Polluting Industries (GPIs) were issued closure directions under Section 5 of Environmental (Protection) Act, 1986 for non-compliance of discharge standards and non-installation of Online Continuous Effluent Monitoring Systems (OCEMS).

- (b) During inspections between January-May, 2017, 118 out of 386 tanneries inspected were found complying with the discharge norms as well as OCEMS connectivity.
- (c) and (d) In addition to regulatory actions, other measures are contemplated to reduce pollution from these tanneries. These measures include in-process improvement, setting up of a Common Effluent Treatment Plant based on Zero Liquid Discharge principle, shifting of tanneries to another suitable location. To study the feasibility of shifting the tanneries at Jajmau, Kanpur to another location, a Task Force has been constituted under the Chairmanship of Additional Chief Secretary, Department of Environment, Government of Uttar Pradesh.

The House then adjourned for lunch at one of the clock.